

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).4702/2006

(From the judgement and order dated 27/07/2005 in WP No. 1337/2001
& ON No. 48853/2000 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

U.P. STATE SUGAR CORP. LTD.

Petitioner(s)

VERSUS

NIRAJ KUMAR & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/01/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vinay Garg,Adv.

For Respondent(s)

Mr. Satyajit A. Desai, Adv. (N.P.)

UPON hearing counsel the Court made the following
O R D E R

Notice on prayer of interim relief as well as on SLP
was ordered to be issued on 24.2.2006. Time to file counter
affidavit is granted twice by this Court, however,
respondent has failed to file counter affidavit for all
these 11 months. Nobody is present for the respondent.
Petitioner is pressing to list the matter before the Hon'ble
Court. Matter be listed before the Hon'ble Court.

(S.G.SHAH)

Registrar